

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).1053/2012

SATYA NARAIN & ANR

Petitioner(s)

VERSUS

BANSH GOPAL(D) TR.LRS.& ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 11/02/2014 This Petition was called on for hearing today.

For Petitioner(s)

Mr M.P.Singh, Adv.
Mr. Rajeev Kumar Bansal,Adv.

For Respondent(s)

Mr D Bharat Kumar, Adv.
Mr. Abhijit Sengupta,Adv.
Mr Upendra Mishra, Adv.
Mr. Vinay Garg ,Adv

UPON hearing counsel the Court made the following
O R D E R

Four weeks time is granted as final chance to respondent Nos. 1,3 and 4 for filing counter affidavit.

The ld. Counsel for the petitioner to cure the defects in the application for substitution of the legal representatives of the deceased petitioner No.2 by next date failing which appropriate orders shall follow on the next date.

List again on 22.4.2014.

		(M.A.SAYEED)	
		REGISTRAR	

hj